

provisions thereof. Separately, *vide* Office Memorandum dated 16th November, 2010 the procedure to deal with violation cases has also been prescribed. Both these above referred office memorandums have been put on the website of the Ministry at *envfor.nic.in* for their wider circulation and compliance.

**Allocation under National Afforestation Programme
to Andhra Pradesh**

2826. SHRIMATI GUNDU SUDHARANI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that Government has not released any amount to Andhra Pradesh under the National Afforestation Programme (NAP);
- (b) whether it is because of the revision of NAP;
- (c) if so, the difference between the existing scheme and the revised scheme;
- (d) whether the National Mission for Green India has been included as a part of NAP; and
- (e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) No, Sir. The Ministry of Environment and Forests, Government of India has released Rs. 523.00 lakh to Andhra Pradesh State Forest Development Agency (SFDA) under the National Afforestation Programme (NAP) Scheme during the year 2010-11.

(c) The revised Scheme has decentralized National Afforestation Programme (NAP) by constituting the State Forest Development Agency (SFDA) at State level for streamlining the fund flow. Further, two new components, training and capacity building; and value addition and marketing of forest produce have been introduced to enhance the delivery of the programme.

- (d) No, Sir.
- (e) Does not arise.

Assessment of impact of climate change

†2827. SHRI RAM JETHMALANI:
SHRI RAVI SHANKAR PRASAD:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that 120 scientists from country's 220 institutions have recently on the basis of investigation, assessed the impact of climate on various parts of the country;

†Original notice of the question was received in Hindi.